## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra** 

C.P. No. or C.A. No. CP(IB) No.109/ BB/2017	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
	-	For objections	IB	Posterscope Outdoor Advertising Pvt. Ltd. Vs Nitesh Housing Developers Pvt. Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Iday Shankar Asstr Corporate Debtor Marpaude

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Industan Adv. Operational (aeditor Phithialic)

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Counssel for Petitioner is present. Counsel for respondent is also present. She has filed preliminary objections.

List it for hearing on 27.02.2018.

MEMBER (T)

MEMBER (J)